

GOVERNMENT OF INDIA

MINISTRY OF SHIPPING

LOK SABHA

UNSTARRED QUESTION NO.748

TO BE ANSWERED ON 20th JULY, 2017

LOGISTICS COST FOR SAGARMALA PROJECTS

†748. SHRI NARANBHAI KACHHADIYA:

Will the Minister of SHIPPING be pleased to state:

- (a) the number of obsolete laws pertaining to the Ministry of Shipping which have been repealed during the last three years and the current year;
- (b) whether the logistics cost for Sagarmala Project, domestic trade and exim sector is likely to come down; and
- (c) if so, the details thereof along with the amount likely to be saved annually as a result thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)**

- (a): Nineteen obsolete Acts pertaining to the Ministry of Shipping have been repealed during the last three years and the current year.
- (b)&(c): Reduction in logistics cost for domestic and Exim trade is one of the main objectives of the Sagarmala Programme through port connectivity enhancement, promotion of navigation through Coastal Shipping and inland waterways. As per the National Perspective Plan (NPP) of Sagarmala Programme which was released in April 2016, a potential saving of around INR 35,000-40,000 Crore per annum is estimated by optimizing logistics flows and reducing logistics cost for key commodities by 2025.
